BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.364/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company Under Section		Vivid Colors Pvt LtdVs- Jenson & Nicholson (India) Ltd 7 IBC		
1.	SACHIN	IKUMAR J.	- Corpordé Deblor	Surenosaki 13.9.
3. 3.	A RUIND She whole P. P. BTHWE	Miles. AND	Put. Ltd. operatual creditu	13-9. Asing 13/02/12. Mr. 1619/11
			ORDER	(5)17

ORDER

Ld. Counsel for both the parties are present.

It appears from the record that petition has been admitted and IRP has filed progress report, which may be taken on record.

List the matter on 11/10/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)